

27. Statement No. VII Hundred and Eighty-second Session, 1997
 28. Statement No. IV Hundred and Eighty-fourth Session, 1998
 29. Statement No. II Hundred and Eighty-fifth Session, 1998
 30. Statement No. I Hundred and Eighty-sixth Session, 1999
- [Placed in Library for (1) to (30) See No. LT-73/99 to 102/99]

**Report and Accounts (1997-98) of V.V. Giri National Labour Institute,
Noida and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL); Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the V.V. Giri National Labour Institute, NOIDA, (Uttar Pradesh), for the year 1997-98, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library for (a) to (c) See No. LT-64/99]

**Notifications of the Ministry of Law, Justice and Company Affairs
(Deptt, of Company Affairs)**

SHRI RAM JETHMALANI: Sir, on behalf of SHRI O. RAJAGOPAL: I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 129 (E) dated 22.2.99 regarding Alterations in Schedule VI to the Companies Act, 1956, under sub-section (3) of Section 641 of the Companies Act, 1956, [Placed in Library See No. LT-68/99]

II. A copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 282 (E) dated 23.4.99 regarding Denotification of M/s Trikone Mutual Benefits Limited as a Nidhi, under sub-section (3) of Section 620A of the Companies Act, 1956. [Placed in Library See No. LT-69/99]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs), under sub-section (5) of Section 396 of the Companies Act, 1956:—

- (i) S.O. No. 182 (E) dated 23.3.99 publishing the Metropolitan Infrastructure Development Corporation Ltd., and the Tamil Nadu Urban Finance and Infrastructure Development Corporation Ltd., Amalgamation Order, 1999. [Placed in Library See No. LT-66/99]